

## Calcutta High Court (Appellate Side)

Scrutiny List From 04-06-2021 To 04-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	3962/2021	KANCHAN MAITI	RITAM CHOWDHURY	25-06-2021	1) NOTORIAL STAMP IS MISSING IN THE CORRECTED PART OF 1st AND 2nd PAGE OF THE PETITION. 2) PIN CODE OF THE PETITIONER IS MISSING.
2	CRM	3968/2021	JAIDEV YADAV ALIAS JAIDEV MAHATO ALIAS JOYDEB MAHATO	DIPAAYN DAN	25-06-2021	1) NOTORIAL STAMP IS MISSING IN THE CORRECTED PART AT PAGE 2.
3	CRM	3970/2021	BIKASH MONDAL	DIPAYAN KUNDU	25-06-2021	1. PETITIONERS MOBILE PH. NO. MISSING. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED.
4	CRM	3977/2021	YASIN MONDAL @ YEACHIN MANDAL	SANTANU MAJI	25-06-2021	1. COPY OF PHOTO I.D. PROOF OF THE DEPONENT MISSING.
5	CRM	3983/2021	AMBIKA DAS AND ORS.	PARTHA SARATHI DAS	25-06-2021	1. NO SIGNATURE OF THE DEPONENT ON THE COPY OF PHOTO I.D.
6	CRM	3984/2021	LOKESH GORAI	Puja Goswami	25-06-2021	1. PETITIONERS MOBILE PH. NO. MISSING. 2. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING). 3. NO AFFIDAVIT PAGE.
7	CRR	1355/2021	ANUPAM KARMAKAR	ASIT BERA	25-06-2021	1. LIST OF DATES AND SYNOPSIS OF THE CASE IS NOT PRESENT 2. XEROX COPY OF THE ORDER IS ALSO NOT ATTACHED
8	CRR	1357/2021	AMALENDU BIKASH PANDA	ASIS BHATTACHARYYA	25-06-2021	1. PETITIONERS MOBILE PH. NO MISSING. 2. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING). 3. SHORT LIST OF DATES AND SYNOPSIS ARE MISSING.
9	CRR	1359/2021	TAHIR TASHIRA	MARIA RAHAMAN		
10	MAT	578/2021	INDIAN OIL CORPORATION AND ANR.	AMIT KUMAR NAG	25-06-2021	1. NO CERTIFIED COPY OF THE ORDER UNDER CHALLENGE.
11	WPA	10650/2021	ANINDYA GHOSH	ASIS BHATTACHARYYA	25-06-2021	PETITIONERS MOBILE PH. NO. MISSING. 2. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
12	WPA	10651/2021	ROSHANLAL AGARWAL	ASIS BHATTACHARYYA	25-06-2021	1. PETITIONERS MOBILE PH. NO. MISSING. 2. PIN CODE NO. OF THE RESPONDENT NO.4 IS MISSING. 3. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE

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13	WPA	10657/2021	SUVENDU ADHIKARI	SAKET SHARMA	25-06-2021	(ACTING). 1) PIN CODE OF PETITIONER NUMBER 6,9,10,14,18,19,20,21,29,31,35,36 ARE MISSING.

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